

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL AND TRAINING)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2697**  
(TO BE ANSWERED ON 10.03.2021)

**CORRUPTION CASES REGISTERED BY CBI**

†2697. **SHRI GOPAL CHINNAYA SHETTY:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Central Bureau of Investigation (CBI) has registered corruption cases during the last three years;
- (b) if so, the details thereof;
- (c) the total number of corruption cases registered by CBI current year; and
- (d) the extent to which these are less or more in comparison to the cases of last year?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES  
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a) & (b): Corruption cases registered by the Central Bureau of Investigation (CBI) during the last three years are as under: -

Year	No. of cases registered
2018	460
2019	396
2020	425

(c) & (d): Total number of corruption cases registered by CBI in current year i.e. in 2021 till 31.01.2021 is 39. Comparison to the cases of last year is given below:

Year	No. of cases registered	Increase/Decrease from Last year- No. of cases (in %)
2018	460 (632 in 2017)	-172 (27.21 %)
2019	396	-64 (13.91 %)
2020	425	+29 (7.32%)

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